

GOVERNMENT OF INDIA  
MINISTRY OF TOURISM

**RAJYA SABHA**  
**UNSTARRED QUESTION NO. 1905**  
ANSWERED ON 17.03.2022

**DEVELOPMENT OF TOURIST FACILITIES IN UTTARAKHAND**

1905. SHRI ANIL DESAI:

Will the Minister of **TOURISM** be pleased to state:

- (a) whether it is a fact that Government has developed various facilities for common people to visit the otherwise difficult places in the State of Uttarakhand during the last few years;
- (b) if so, the details of religious/tourists places developed and being developed by Government in Uttarakhand; and
- (c) special steps that have been taken for comfortable stay and safe travel facilities for the common people?

**ANSWER**

MINISTER OF TOURISM

(SHRI G. KISHAN REDDY)

(a) & (b): Yes, Sir. Ministry of Tourism under its schemes viz, "PRASHAD" and "Swadesh Darshan" has sanctioned following projects providing various tourism related infrastructure facilities in the State of Uttarakhand:

**PRASHAD Scheme**

1. Integrated Development of Kedarnath in the year 2015-16 at the cost of Rs.34.77 Cr.
2. Development of Infrastructure for Pilgrimage Facilitation in Badrinath Ji Dham in the year 2018-19 at the cost of Rs.39.24 Cr.
3. Augmentation of Pilgrimage Infrastructure Facilities at Gangotri and Yamunotri Dham in Uttarakhand under PRASHAD scheme in the year 2021-22 at the cost of Rs.54.36 Cr.

**Swadesh Darshan Scheme**

1. Development of circuit at Tehri-Chamba-Sarain around Tehri Lake in the year 2014-15 at the cost of Rs.69.17 Cr.
2. Development of Kumaon Region-Katarmal-Jogeshwar-Bairjnath-Devidhura in the year 2015-16 at the cost of Rs.76.32 Cr.

(c): As per the data available at the NIDHI Portal of Ministry of Tourism, 42533 rooms are available in the State. Apart from this Ministry of Tourism and the State Government is also aggressively promoting "Bed & Breakfast" and "Home Stays" to ensure comfortable stay in the State for common tourist. Safety and security of tourists is a State subject. However, Ministry of Tourism has taken several measures in this regard which include- 24x7 Toll Free Multilingual Tourism Info-Helpline in 12 languages and adopting the "Code of Conduct" for Safe & Honourable Tourism- a set of guidelines for undertaking tourism activities with respect for basic rights like dignity, safety and freedom from exploitation of tourists. In addition, Ministry has also recommended to all the state Governments/UT Administrations for setting up dedicated Tourist Police.

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